NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties
CP 5/16	TP 40/17	For filing objections & for settlement	433(e) / 433(f)	M/s. / Mr. Spectramat IFM Services Vs Parkway Holdings Pvt. Ltd.
		.s. settlement	_	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
	S. Bhayau	11 - Spectrancet	SPSI Cagaer	
			release to	
(3)	Marchda R. M	Sadyu Pospondut	NEBS	

Counssel for Petitioner is present. Objections is filed on behalf of corporate debtor.

For hearing, list it on 27.02.2018 as counsel has filed the consent affidavit of the IRP.

MEMBER (T)

MEMBER (J)